

IN THE HIGH COURT OF BOMBAY AT GOA**STM NO.1196 of 2020**

**The Disciplinary Authority/
School Managing Committee** **Petitioner**

V e r s u s

Mr. Anil Govind Naik and anr. **Respondent**

Mr. Chirag Angle, Advocate for the Petitioner.

Mr. Parag Rao, Advocate for the Respondent no.1.

Ms. A. Kamat, Addl. Government Advocate for Resplendent no.2.

CORAM: DAMA SESHADRI NAIDU, J.

DATE: 30th JULY, 2020.

ORDER:

The petitioner's counsel seeks time to file rejoinder.

2. Post the matter on 7/8/2020.

DAMA SESHADRI NAIDU, J.

AP/-